GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 594 TO BE ANSWERED ON 18TH NOVEMBER, 2016

NATIONAL DIALYSIS SERVICES PROGRAMME

594. SHRIMATI POONAM MAHAJAN:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has listed National Dialysis Services Programme as a major programme, if so, the details thereof and the action taken thereon;
- (b) whether the tax exemption proposed for the import of dialysis equipment is in place, if so, the details regarding the new import duty rate on them; and
- (c) the details of allocation of funds for this programme and total funds allocated so far for the same?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE)

- (a): Pursuant to announcement in Union Budget 2016-17 regarding starting of 'National Dialysis Programme' to be supported in all district hospitals in a PPP mode under the National Health Mission (NHM), guidelines for implementation of the National Dialysis Programme were developed and shared with States on 7th April 2016. The Guidelines also include Request for Proposal (RFP). As per the guidelines, the private partner is envisaged to provide medical human resource, dialysis machine along with Reverse Osmosis (RO) water plant infrastructure, dialyzer and consumables, while the space, power, and water supply within District Hospitals would be provided by the State /Government. Support under the NHM would be provided to States for provision of dialysis services free of cost to the poor. So far, approvals have been provided to all States based on proposals received from them.
- (b): Disposable sterilized dialyzer and micro barrier of artificial kidney have been exempted from Basic Customs Duty, Central Excise/Countervailing Duty and Special Additional Duty (SAD) with effect from 1st March, 2016.
- (c): Funds are not separately allocated for individual activities approved under the NHM but are released as lumpsum for NHM health systems strengthening component. State-wise approvals accorded under NHM is annexed.

S. No	State/UT	Amount Approved (Rs in Lakhs)
1	Andhra Pradesh	1170
2	Arunachal Pradesh	100
3	Assam	360
4	Bihar	2000
5	Chhattisgarh	600
6	Goa	499
7	Gujarat	300
8	Haryana	400
9	Himachal Pradesh	100
10	Jammu & Kashmir	200
11	Jharkhand	630
12	Karnataka	2000
13	Karnataka	40
14	Madhya Pradesh	1874.64
15	Maharashtra	673.41
16	Manipur#	115.2
17	Meghalaya	100
18	Mizoram**	0
19	Nagaland	46.74
20	Odisha	200
21	Punjab	100
22	Rajasthan	500
23	Sikkim	25
24	Tamil Nadu	425.99
25	Telangana	140
26	Tripura	192
27	Uttarakhand	400
28	Uttar Pradesh	1051.2
29	West Bengal	737
30	A& N Islands	0
31	Chandigarh	0
32	D & N Haveli	0
33	Daman & Diu	0
34	Delhi	300
35	Lakshadweep	0
36	Puducherry	0
	Total	15280.2

[#]Approval for Operationalisation of Dialysis Unit at RIMS, JNIMS and Private Hospitals through PPP Model

^{**}State was approved 4 Dialyis machines previously. 2 functional in Aizawal and 2 would be functional in DH Lunglei.